CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 142/GT/2022

Subject : Petition for determination of tariff for the 2019-24 tariff period after

R&M in respect of the Bairasiul Power Station (180 MW).

Petitioner : NHPC Limited.

Respondents: PSPCL and 5 others.

Date of Hearing: 9.11.2022

A.

Coram : Shri I.S Jha, Member

Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Parties Present: Shri Venkatesh, Advocate, NTPC

Shri Ashutosh Shrivastava, Advocate, NTPC Shri Siddharth Nigotia, Advocate, NTPC Shri Kartikay Trivedi, Advocate, NTPC Shri Jayant Bajaj, Advocate, NTPC Shri Nihal Bhardwaj, Advocate, NTPC

Shri Piyush Kumar, NTPC Shri Jitender Kumar, NTPC Shri Mohd. Faroqoe, NTPC Shri R.D. Shende, NTPC

Shri Mohit K Mudgal, Advocate, BRPL Shri Sachin Dubey, Advocate, BRPL

Ms. Aanchal, Advocate, BRPL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner circulated note of arguments and made detailed oral submissions in this matter. At the request of the learned counsel, the Commission permitted the Petitioner to place on record the note of arguments.

- 2. The learned counsel for the Respondent, BRPL prayed for the time to file reply to the additional submissions filed by the Petitioner. The Commission accepted the said request.
- 3. After hearing the parties, the Commission directed that there is mismatch in the revised liability flow statement for the year 2020-21 & 2021-22 (till 31.08.2021) with respect of form-1(I) summary form submitted by the petitioner vide affidavit dated 14.10.2022. This has to be rectified and resubmitted by the Petitioner on or before **2.12.2022**.
- 4. The Commission further directed the Respondents BYPL to file its reply by

23.12.2022, after serving copy to the Petitioner, who may file its rejoinder, if any, by **16.1.2023**. All submissions shall be completed by the parties within the due dates mentioned and no further extension of time shall be granted.

5. Subject to above, the Commission reserved its order in this matter.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

ROP in Petition No. 142/GT/2022 Page **2** of 2

